

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

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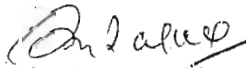
ORDER

No: 679

Dated: 02.12.2013

Sh. Sanjay Parihar, Additional District Judge, Anti-Corruption, Jammu, is nominated as a Nodal Officer for pursuing the various projects of the Courts pending in various Departments of the Government.

By Order


(Suresh Kumar Sharma)
Registrar General

No:- 14889-98/GS

Dated:- 02.12.2013

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice, High Court of J&K,
3. Secretary to Hon'ble Mr. Justice _____
....for Information of His Lordship.
4. Secretary to Govt., Deptt. of L&PA, Govt. of J&K, Jammu,
5. Registrar Vigilance, High Court of J&K, Jammu,
6. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
7. Principal District Judge, Jammu,
8. Sh. Sanjay Parihar, Additional District Judge, Anti-Corruption, Jammu,
....for information.
9. Incharge NIC, for uploading the same on website.
10. Office file.


Registrar General